

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).24949-
24950/2004

(From the judgement and order dated 30/01/2004 in SA No. 243/2003 &
CMM No. 58354/2004 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHAFIULLAH KHAN

Petitioner(s)

VERSUS

REGIONAL LEVEL COMMITTEE & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,permission

Date: 28/09/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Rachana Srivastava,Adv.

For Respondent(s)

Dr. I.B Gaur,Adv.

UPON hearing counsel the Court made the following
O R D E R

Nobody is present for the petitioner. In view of the
observation by Hon'ble Court's order dated 23.1.2006 learned counsel
for the petitioner has to seeks some instructions from the
petitioner. Considering the nature of the dispute and facts stated
in the order dated 23.1.2006. List the matter before the Hon'ble
Court.

(S.G.SHAH)

Registrar